

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/189/2016

NAME OF THE PETITIONER(S) : P. Sengodan & 2 others

NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Pvt Ltd & 2 Others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1) P. H. Arvindh Pandian Counsel for
Sr. Advocate Petitioner
Mr. C. Sivashanu
R. v. P. Sivihar

ORDER

Counsels for both the parties are present. Counsel for the Petitioner made submissions for grant of injunction against the ROC. Counsel for the Respondent submitted that he has to receive the instructions from his client and prayed for time.

At request, time is enlarged. Put up on **09.11.2017 at 10.30 A.M.**

Sd/-
MEMBER (TECHNICAL)
ghk

Sd/-
MEMBER (JUDICIAL)